

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1794 OF 2008

LAL BAHADUR & ORS.

Appellant (s)

VERSUS

STATE(NCT OF DELHI)  
(With appln(s) for bail)

Respondent(s)

Date: 20/03/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM  
HON'BLE MR. JUSTICE M.Y. EQBAL

For Appellant(s)

Mr. Prasoon Kumar,Adv.  
Mr. Kshitij Kumar,Adv.  
Mr. Deepk Chander Pal,Adv.  
Mr. V.K. Sidharthan,Adv.

For Respondent(s)

Mr. R.K. Khanna,ASG  
Mr. J.S. Attri,Sr.Adv.  
Ms. Sadhna Sandhu,Adv.  
Ms. Rashmi Malhotra,adv.  
Mr. D.S. Mahra,Adv.  
Ms. Priyanka Bharihoke,Adv.  
Mrs Anil Katiyar,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Mr. Prasoon Kumar, learned counsel appearing on behalf of the appellants resumed his argument at 11.25 a.m. and concluded at 12.30 p.m. Thereafter, Mr. R.K. Khanna, learned Additional Solicitor General started his arguments and was on his legs till the Court rose for the day.

The matter remained part-heard.

[Madhu Bala]  
Sr.PA

[Savita Sainani]  
Court Master